

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: September 16, 2006

No. 1596 /DR(S)/2006

Pursuant to Government Office Memo No. 5978/II-4-06-15(14)/ 77 dated 6.9.2006 Sri **Lal Bahadur Singh-II**, Additional District & Sessions Judge, Mahoba is appointed/ posted as Additional Law Officer, U.P. Power Corporation Limited, Lucknow.

BY ORDER OF THE COURT,

Sd/-

**(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 224 / DR (S)/ 2006, Dated: Allahabad: September 16, 2006

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. Pramukh Sachiv/ Sachiv, Urja Vibhag, U.P.Shasan, Lucknow.
4. The Secretary, Niyukti Anubhag-4, U.P.Shasan, Lucknow with reference to Government Office Memo. No. 5978/II-4-06-15(14)/ 77 dated 6.9.2006.
5. The Chairman, U.P. Power Corporation Limited, Lucknow.
6. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
7. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
8. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
9. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
10. The District & Sessions Judges, Mahoba.(Information available on E-mail).

The Officer mentioned above shall hand over charge of his present post and shall proceed to take over charge of his new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

11. Sri Lal Bahadur Singh-II, Additional District & Sessions Judge, Mahoba.

You shall hand over charge and proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

12. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
13. The Registrar (Confidential), High Court, Allahabad.
14. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
15. The Assistant Registrar(Budget), High Court, Allahabad.
16. The Section Officer (Confidential-B Section), High Court, Allahabad.
17. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S. to Hon'ble Administrative Judges, Mahoba.(Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-

**(K.K.RANJAN)
DEPUTY REGISTRAR(SERVICES)**